

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 1143 OF 2019 IN**  
**DFR NO. 2155 OF 2019**

**Dated : 17<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Uttarakhand Power Corporation Ltd. ... Appellant(s)**  
**Versus**  
**Uttar Bharat Hydro Power Private Limited & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Misra

Counsel for Respondent(s) : Mr. Buddy A. Ranganathan for UERC

**ORDER**

Issue notice on IA No. 1143 of 2019 (delay in filing appeal) as well as on main appeal returnable on 13.08.2019. Mr. Buddy A. Ranganathan takes notice on behalf of Respondent No. 2. Dasti, in addition, is permitted.

List the matter on **13.08.2019**.

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*tpd/mkj*